

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.3954
ANSWERED ON 27.03.2017

DISCUSSION ON TRIBAL ISSUES

3954. SHRI V. ELUMALAI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) whether National Tribal Carnival was organized in Delhi recently;
- (b) if so the details thereof;
- (c) whether high level discussions on tribal related issues including implementation of Forest Rights Act and Panchayats Extension in Scheduled Areas (PESA) Act were also held during the said carnival; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a): Yes Sir.
- (b) to (d): Ministry of Tribal Affairs organised the National Tribal Carnival 2016 during 25-28 October, 2016 at New Delhi which showcased glimpses of rich cultural heritage of tribal people of the country through unique forms of folk dances, songs, cuisine, exhibition and demonstration of traditional skill in painting, art and craft, medical practices to general population of the country. Seminar / Workshops on selected themes viz. Panchayats (Extension to the Scheduled Areas) Act, 1996, Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Reservation in Services, Educational and Political Institutions were also organized on the side event of the Carnival.

****_